



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIYA BHAWAN, AKBAR ROAD, NEW DELHI / वाणिज्य भवन, अकबर रोड, नई दिल्ली

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(DES - II SECTION)

MINUTES OF THE NORMS COMMITTEE- II

MEETING No. NC/2/MEET/Dec/202223/18

DATED: 19/12/2022

Please Note

- I. For information of exporters, Norms Committee - II handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 72 to 76, 78 to 80, 85 .Communications in respect of cases/pertaining to NC- II may be sent to email address: nc2.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/2/MEET/Dec/202223/18 dated 19/12/2022 of Norms Committee - II for the year 2022-23 was held on 19/12/2022 under the Chairmanship of Akash Taneja, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Shri R.K. Jaiswal, D.O.	DHI
2	Shri Shaish Kumar, Consultant (TEC-1)	Technical Consultant, DGFT
3	Shri V. C. Agarwal, Consultant (TEC-3)	Technical Consultant, DGFT
4	Shri S. K. Bhatnagar, Consultant (SKB)	Technical Consultant, DGFT

In Attendance:

Sl. No.	Name & Designation	Department
1	Shri Santosh Kumar Dubey, Dy. DGFT	DGFT

Case Details and Decision(s):

Case No.	1 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	CARCLO TECHNICAL PLASTICS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00000345AM23
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and noted the decision of NC of meeting dated 07.11.2022. Therefore, the Committee decided to wait for the report of Special Committee. The case stands deferred.	

Case No.	2 / NC/2/MEET/Dec/202223/18
Case Status	Case Rejected
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00004174AM23
RA File Number	NA
Licence No and Date	0310823945/null
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was approved in the NC meeting No. 04/81 dated 29.05.2019 as per comments of Consultant (TEC-3). Now, again the applicant has requested for revision of ratified ad-hoc norms. The case was referred to Consultant (TEC-3) for examination & comments. Consultant (TEC-3) informed that the applicant vide representation dated 08.11.2022 has requested for amendment in description of export & import items without giving any justification or reasons for the same. Earlier, the description of export & import items was given as per details given by the applicant. Therefore, as per advice of Consultant (TEC-3), the Committee decided to reject the case. The case stands rejected.	

Case No.	3 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred

Party Name	GANGES INTERNATIONALE PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00002219AM23
RA File Number	042404000147 AM21
Licence No and Date	NA
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	4 / NC/2/MEET/Dec/202223/18
Case Status	Case Rejected
Party Name	MODISON LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00004147AM23
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
The Committee considered the case as per the agenda and noted that the applicant has applied for reviewing the ad-hoc norms against File No. HQRNORMAPPLY00277050AM22 which was rejected in the NC Meeting dated 03.02.2022 on the ground that the applicant had not filed review application by following the due procedure on DGFT's IT Portal. Further, the applicant has submitted the documents related to AA No. 0310832497 dated 30.10.2019 & HQ File No. 018105000295AM20 which was approved by NC in meeting dated 20.10.2020. The Committee noted that the applicant has not applied for reviewing the ad-hoc norms against main file i.e. HQ File No. 018105000295AM20 on DGFT Portal. Therefore, the Committee decided to reject the case with the direction that the applicant should apply for reviewing the case against HQ File No. 018105000295AM20 and also inform the applicant through email in this regard. The case stands rejected.	

Case No.	5 / NC/2/MEET/Dec/202223/18
Case Status	Case Rejected
Party Name	MODISON LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00004131AM23

RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant has applied for reviewing the ad-hoc norms against File No. HQRNORMAPPLY00277050AM22 which was rejected in the NC Meeting dated 03.02.2022 on the ground that the applicant had not filed review application by following the due procedure on DGFT's IT Portal. Further, the applicant has submitted the documents related to AA No. 0310832497 dated 30.10.2019 & HQ File No. 018105000295AM20 which was approved by NC in meeting dated 20.10.2020. The Committee noted that the applicant has not applied for reviewing the ad-hoc norms against main file i.e. HQ File No. 018105000295AM20 on DGFT Portal. Therefore, the Committee decided to reject the case with the direction that the applicant should apply for reviewing the case against HQ File No. 018105000295AM20 and also inform the applicant through email in this regard. The case stands rejected.	

Case No.	6 / NC/2/MEET/Dec/202223/18
Case Status	Case Rejected
Party Name	MODISON LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00004148AM23
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant has submitted the documents related to AA No. 0310822894 dated 07.08.2018 which is reflected at Sl. No. 42. Therefore, the Committee decided to reject the case on the ground that the applicant has filed duplicate review application against the said AA No. The case stands rejected.	

Case No.	7 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	TE CONNECTIVITY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00002853AM23

RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and noted the decision of NC of meeting dated 07.11.2022. Therefore, the Committee decided to wait for the report of Special Committee. The case stands deferred.	

Case No.	8 / NC/2/MEET/Dec/202223/18
Case Status	Case Rejected
Party Name	MODISON LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00004132AM23
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant has submitted the documents related to AA No. 0310822894 dated 07.08.2018 which is reflected at Sl. No. 42. Therefore, the Committee decided to reject the case on the ground that the applicant has filed duplicate review application against the said AA No. The case stands rejected.	

Case No.	9 / NC/2/MEET/Dec/202223/18
Case Status	Case Rejected
Party Name	MODISON LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00004149AM23
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	

The Committee considered the case as per the agenda and noted that the applicant has submitted the documents related to AA No. 0310822894 dated 07.08.2018 which is reflected at Sl. No. 42. Therefore, the Committee decided to reject the case on the ground that the applicant has filed duplicate review application against the said AA No.

The case stands rejected.

Case No.	10 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	CARCLO TECHNICAL PLASTICS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004456AM23
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
The Committee considered the case as per agenda and the matter was deliberated in the meeting. After due deliberation, the Committee decided to wait for the report of the Special Committee constituted for fixation of wastage norms for disposal of scrap by EOUs as in such cases involving a large number of components/item (s) of manufacture. The case stands deferred.	

Case No.	11 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	BHARAT HEAVY ELECTRICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00004066AM23
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	12 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00004161AM23
RA File Number	039404000619 AM21
Licence No and Date	NA
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	13 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	TRAFOMEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00237937AM22
RA File Number	072404000216 AM13
Licence No and Date	0710090674/11/09/2012
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case of applicant is very old and pending since long. Further, cases of the same firm are also pending for ratification by the norms committee. The data submitted by the firm is not complete and to the point. Therefore, the committee decided to call the applicant for personal hearing in the forthcoming meeting to explain the manufacturing process, consumption data and wastages claimed in respect of all the cases. The case stands deferred.	

Case No.	14 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	BILCARE LIMITED
Meeting Number	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022

and Date	
HQ File Number	HQRNORM REVIW00004352AM23
RA File Number	318304000001 AM15
Licence No and Date	3110063479/11/04/2014
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was approved in the NC meeting No. 07/81 dated 14.07.2015 as per comments of C&PC. Further, the applicant had applied for reviewing the ad-hoc norms and the case was rejected by NC in meeting dated 03.10.2019 as per advice of Consultant (TEC-1). The applicant's request of reviewing the case was also rejected by NC in its meeting dated 10.08.2022 due to non-submission of reply of deficiency letter. Now, again the applicant has requested for revision of ratified ad-hoc norms. The case was referred to Consultant (TEC-1) for examination & comments. Consultant (TEC-1) has given the comments via email dated 19.12.2022. However, the matter was deliberated in the meeting and after due deliberation, the Committee decided to discuss it further for revision of ratified ad-hoc norms. The case stands deferred.	

Case No.	15 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	AMC COOKWARE (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00000879AM23
RA File Number	072404000002 AM15
Licence No and Date	0710104026/12/05/2014
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	16 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	AMC COOKWARE (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00004398AM23
RA File Number	072404000046 AM15

Licence No and Date	0710104232/20/05/2014
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	17 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	AMC COOKWARE (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00004392AM23
RA File Number	072404000370 AM15
Licence No and Date	0710107425/14/01/2015
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	18 / NC/2/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	HONDA INDIA POWER PRODUCTS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00004146AM23
RA File Number	052304000527 AM15
Licence No and Date	0510393567/13/03/2015
Norms Committee Decision: The Committee considered the case as per agenda and noted that the subject AA Number has already been reviewed and approved by NC in its meeting dated 20.09.2022 as per comments of DHI. Therefore, the Committee decided to withdraw the case from the agenda. The case is already approved.	

Case No.	19 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	TBEA ENERGY (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00004312AM23
RA File Number	342404000123 AM16
Licence No and Date	3410041397/23/07/2015
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	20 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	KINECO KAMAN COMPOSITES- INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00004192AM23
RA File Number	172404000032 AM17
Licence No and Date	1710006354/09/06/2016
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	21 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	WAGO PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00000949AM23
RA File Number	052404000275 AM17
Licence No and Date	0510399673/09/09/2016
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	22 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	BILCARE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00000045AM23
RA File Number	318304000099 AM17
Licence No and Date	3110066383/25/10/2016
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	23 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	PUNJAB STAINLESS STEEL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00004622AM23
RA File Number	052404000441 AM17
Licence No and Date	0510400631/06/12/2016
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	24 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	TRAFOMEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	018105001065AM19
RA File Number	072404000329 AM17

Licence No and Date	0710110958/12/01/2017
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case of applicant is very old and pending since long. Further, cases of the same firm are also pending for ratification by the norms committee. The data submitted by the firm is not complete and to the point. Therefore, the committee decided to call the applicant for personal hearing in the forthcoming meeting to explain the manufacturing process, consumption data and wastages claimed in respect of all the cases. The case stands deferred.	

Case No.	25 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	AMC COOKWARE (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00004643AM23
RA File Number	072404000009 AM18
Licence No and Date	0710111423/19/04/2017
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	26 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	HASTALLOY INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00004065AM23
RA File Number	262404000005 AM18
Licence No and Date	2610012798/26/05/2017
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	27 / NC/2/MEET/Dec/202223/18
Case Status	Case Rejected
Party Name	HASTALLOY INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00004091AM23
RA File Number	262404000005 AM18
Licence No and Date	2610012798/26/05/2017
Norms Committee Decision: The Committee considered the case as per agenda and noted that this is a duplicate file of same AA No. as reflected at Sl. No. 26. Therefore, Committee decided to reject the case. Case is rejected.	

Case No.	28 / NC/2/MEET/Dec/202223/18
Case Status	Case Rejected
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00004102AM23
RA File Number	039504000670 AM18
Licence No and Date	0310817483/04/12/2017
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was approved by NC in meeting dated 08.01.2020 as per comments of Consultant (TEC-3). Now, the applicant has applied to review the ratified ad-hoc norms. The case was referred to Consultant (TEC-3) for examination & comments. Consultant (TEC-3) informed that the applicant has requested for deletion of amendment made in import items at Sl. No. 2 & 3. The import items were amended as per details given by the applicant. There is no justification for further revision of ratified norms. Therefore, as per advice of Consultant (TEC-3), the Committee decided to reject the case. The case stands rejected.	

Case No.	29 / NC/2/MEET/Dec/202223/18
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Case Status	Case Deferred
Party Name	TRAFOMEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	018105001080AM19
RA File Number	072404000296 AM18
Licence No and Date	0710112727/23/01/2018
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case of applicant is very old and pending since long. Further, cases of the same firm are also pending for ratification by the norms committee. The data submitted by the firm is not complete and to the point. Therefore, the committee decided to call the applicant for personal hearing in the forthcoming meeting to explain the manufacturing process, consumption data and wastages claimed in respect of all the cases. The case stands deferred.	

Case No.	30 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	DESHMUKH LEAD PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00004034AM23
RA File Number	039404001032 AM18
Licence No and Date	0310819722/12/03/2018
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information: 1. Certificate of Analysis (CoA) issued by Custom Authority or Custom Authorized Laboratory on the total net content of lead including lead oxide & lead sulphide in the Lead scraps (Rains/Rails/Rents/ Radio/ Ropes/ Relays/Re-melted Lead Ingots etc.). 2. Percentage of recovery of material other than Lead Scrap and value thereof in terms of INR. 3. Environment clearance certificate, issued by MoEF&CC/CPCB/SPCB on the import of Lead scraps for processing into Lead Ingots/Lead Alloy Ingot etc. Note: CoA shall have Authorization Number and size of lot of imported consignment. The case stands deferred.	

Case No.	31 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00000777AM23
RA File Number	342404000336 AM18
Licence No and Date	3410043984/21/03/2018
Norms Committee Decision:	
Case deferred for opinion of PIC/PRC.	

Case No.	32 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00000784AM23
RA File Number	342404000399 AM18
Licence No and Date	3410044027/09/04/2018
Norms Committee Decision:	
Case deferred for opinion of PIC/PRC.	

Case No.	33 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00000759AM23
RA File Number	342404000388 AM18
Licence No and Date	3410044026/09/04/2018
Norms Committee Decision:	

Case deferred for opinion of PIC/PRC.

Case No.	34 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00000760AM23
RA File Number	342404000398 AM18
Licence No and Date	3410044028/09/04/2018
Norms Committee Decision:	
Case deferred for opinion of PIC/PRC.	

Case No.	35 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00000782AM23
RA File Number	342404000382 AM18
Licence No and Date	3410044066/19/04/2018
Norms Committee Decision:	
Case deferred for opinion of PIC/PRC.	

Case No.	36 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00001764AM23
RA File Number	052404000153 AM19

Licence No and Date	0510406879/15/06/2018
Norms Committee Decision: The Committee considered the case as per the agenda and the matter was deliberated in the meeting. After due deliberation, the Committee noted that there are many fresh cases and review cases of the applicant and they are claiming for higher wastages with justification. Hence, the Committee decided to constitute a sub-committee comprising of Consultant (DPIIT), Consultant (SKB), TE, DHI and DDG (SKD) to visit the firm's site to ascertain the manufacturing processes & scrap generation, to verify the import and export items, to assess the justification for claimed wastage and to recommend the admissible wastage percentage in respect of all such cases of the applicant. The case stands deferred.	

Case No.	37 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00000783AM23
RA File Number	342404000063 AM19
Licence No and Date	3410044281/26/06/2018
Norms Committee Decision: Case deferred for opinion of PIC/PRC.	

Case No.	38 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00288857AM22
RA File Number	039504000048 AM19
Licence No and Date	0310821925/26/06/2018
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	39 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00000761AM23
RA File Number	342404000116 AM19
Licence No and Date	3410044303/05/07/2018
Norms Committee Decision:	
Case deferred for opinion of PIC/PRC.	

Case No.	40 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00288869AM22
RA File Number	039504000121 AM19
Licence No and Date	0310822611/26/07/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	41 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00000772AM23
RA File Number	039404000273 AM19

Licence No and Date	0310822820/02/08/2018
Norms Committee Decision:	
Case deferred for opinion of PIC/PRC.	

Case No.	42 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	MODISON LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00004104AM23
RA File Number	039504000439 AM19
Licence No and Date	0310822894/07/08/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	43 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00000769AM23
RA File Number	039404000218 AM19
Licence No and Date	0310822970/10/08/2018
Norms Committee Decision:	
Case deferred for opinion of PIC/PRC.	

Case No.	44 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	BHARAT WIRE ROPES LIMITED
Meeting Number	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022

and Date	
HQ File Number	HQRNORM REVIW00001550AM23
RA File Number	039404000483 AM19
Licence No and Date	0310823504/04/09/2018
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 12.12.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	45 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00000774AM23
RA File Number	342404000209 AM19
Licence No and Date	3410044555/08/10/2018
Norms Committee Decision: Case deferred for opinion of PIC/PRC.	

Case No.	46 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00000763AM23
RA File Number	342404000213 AM19
Licence No and Date	3410044556/08/10/2018
Norms Committee Decision: Case deferred for opinion of PIC/PRC.	

Case No.	47 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00000773AM23
RA File Number	342404000221 AM19
Licence No and Date	3410044571/10/10/2018
Norms Committee Decision:	
Case deferred for opinion of PIC/PRC.	

Case No.	48 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00000775AM23
RA File Number	342404000191 AM19
Licence No and Date	3410044570/10/10/2018
Norms Committee Decision:	
Case deferred for opinion of PIC/PRC.	

Case No.	49 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00000766AM23
RA File Number	342404000073 AM19
Licence No and Date	3410044569/10/10/2018
Norms Committee Decision:	

Case deferred for opinion of PIC/PRC.

Case No.	50 / NC/2/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00004141AM23
RA File Number	342404000249 AM19
Licence No and Date	3410044677/09/11/2018
Norms Committee Decision: The Committee considered the case as per agenda and noted that the subject AA Number has already been reviewed and approved in NC meeting dated 27.07.2022 as per comments of Consultant (TEC-1). Therefore, the Committee decided to withdraw the case from the agenda. The case is already approved.	

Case No.	51 / NC/2/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00004142AM23
RA File Number	342404000249 AM19
Licence No and Date	3410044677/09/11/2018
Norms Committee Decision: The Committee considered the case as per agenda and noted that the subject AA Number has already been reviewed and approved in NC meeting dated 27.07.2022 as per comments of Consultant (TEC-1). Therefore, the Committee decided to withdraw the case from the agenda. The case is already approved.	

Case No.	52 / NC/2/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00004144AM23
RA File Number	342404000249 AM19
Licence No and Date	3410044677/09/11/2018
Norms Committee Decision: The Committee considered the case as per agenda and noted that the subject AA Number has already been reviewed and approved in NC meeting dated 27.07.2022 as per comments of Consultant (TEC-1). Therefore, the Committee decided to withdraw the case from the agenda. The case is already approved.	

Case No.	53 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00000776AM23
RA File Number	342404000306 AM19
Licence No and Date	3410044796/07/01/2019
Norms Committee Decision: Case deferred for opinion of PIC/PRC.	

Case No.	54 / NC/2/MEET/Dec/202223/18
Case Status	Case Rejected
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004078AM23
RA File Number	NA
Licence No and Date	0310826526/22/01/2019
Norms Committee Decision:	

The Committee considered the case as per the agenda and noted that the applicant has submitted the documents related to AA No. 0310836526 dated 05.06.2020 which is reflected at Sl. No. 70. Therefore, the Committee decided to reject the case on the ground that the applicant has filed duplicate application against the said AA No.

The case stands rejected.

Case No.	55 / NC/2/MEET/Dec/202223/18
Case Status	Case Rejected
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00004399AM23
RA File Number	NA
Licence No and Date	0310827010/13/02/2019
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant has applied for reviewing the ad-hoc norms against File No. HQRNORMAPPLY00003113AM23 which was rejected in the NC Meeting dated 12.10.2022 on the ground that the applicant had not filed review application by following the due procedure on DGFT's IT Portal. Further, the applicant has submitted the documents related to AA No. 0310827010 dated 13.02.2019 & HQ File No. 018105001007AM19 which was rejected by NC in meeting dated 12.05.2022 due to non-submission of reply of deficiency letter. The Committee noted that the applicant has not applied for reviewing the ad-hoc norms against main file i.e. HQ File No. 018105001007AM19. Therefore, the Committee decided to reject the case with the direction that the applicant should apply for reviewing the case against HQ File No. 018105001007AM19 and also inform the applicant through email in this regard. The case stands rejected.	

Case No.	56 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	TRAFOMEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00271204AM22
RA File Number	072404000260 AM19

Licence No and Date	0710114552/14/02/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case of applicant is very old and pending since long. Further, cases of the same firm are also pending for ratification by the norms committee. The data submitted by the firm is not complete and to the point. Therefore, the committee decided to call the applicant for personal hearing in the forthcoming meeting to explain the manufacturing process, consumption data and wastages claimed in respect of all the cases. The case stands deferred.	

Case No.	57 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	TBEA ENERGY (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00000690AM23
RA File Number	342404000034 AM20
Licence No and Date	3410045082/26/04/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 23.11.2022 was issued to the applicant for providing certain information. Further, in this regard, a reminder letter was issued to the applicant on 09.12.2022. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to issue a final reminder to the applicant. The case stands deferred.	

Case No.	58 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00000767AM23
RA File Number	342404000051 AM20
Licence No and Date	3410045140/15/05/2019

Norms Committee Decision:

Case deferred for opinion of PIC/PRC.

Case No.	59 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	PRECISION METALS
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00004151AM23
RA File Number	039504000398 AM20
Licence No and Date	0310830840/06/08/2019

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the case was approved by NC in meeting dated 30.12.2020 as per comments of Consultant (SKB). Now, the applicant has applied to review the ratified ad-hoc norms. The case was referred to consultant (SKB) for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to wait for comments of the TE.

The case stands deferred.

Case No.	60 / NC/2/MEET/Dec/202223/18
Case Status	Case Rejected
Party Name	WELSPUN CORP LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00004136AM23
RA File Number	342404000166 AM20
Licence No and Date	3410045427/09/09/2019

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the case was approved in the NC meeting No. 08/81 dated 29.09.2020 as per comments of Consultant (TEC-3). Further, the applicant had applied for reviewing the ad-hoc norms and the case was rejected by NC in meeting dated 20.09.2022. Now, again the applicant has requested for revision of ratified ad-hoc norms. The case was referred to Consultant (TEC-3) for examination & comments. Consultant (TEC-3) informed that the applicant has submitted the same representation dated 15.07.2022 which was already considered by the NC in the meeting dated 20.09.2022. Therefore, as per the advice of Consultant (TEC-3), the Committee decided to reject the applicant's request.

of revision of ratified ad-hoc norms.

The case stands rejected.

Case No.	61 / NC/2/MEET/Dec/202223/18
Case Status	Case Rejected
Party Name	SCHNEIDER ELECTRIC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00004200AM23
RA File Number	072404000137 AM20
Licence No and Date	0710115451/19/09/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that the review application of subject AA has already been considered by NC in meeting dated 06.12.2022. However, this is a duplicate application filed by the applicant. Therefore, the Committee decided to reject the case. The case stands rejected.	

Case No.	62 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	LSML PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00002952AM23
RA File Number	042404000078 AM20
Licence No and Date	0410166096/20/09/2019
Norms Committee Decision: The Committee considered the case as per agenda and decided to refer the case to Consultant (TEC-1) for examination & comments.	

The case stands deferred.

Case No.	63 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	LSML PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00002953AM23
RA File Number	042404000102 AM20
Licence No and Date	0410166105/25/09/2019
Norms Committee Decision: The Committee considered the case as per agenda and decided to refer the case to Consultant (TEC-3) for examination & comments. The case stands deferred.	

Case No.	64 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00004597AM23
RA File Number	039504000741 AM20
Licence No and Date	0310832533/31/10/2019
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	65 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	PRECISION METALS

Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00004152AM23
RA File Number	039504000918 AM20
Licence No and Date	0310833650/24/12/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was approved by NC in meeting dated 30.12.2020 as per comments of Consultant (SKB). Now, the applicant has applied to review the ratified ad-hoc norms. The case was referred to consultant (SKB) for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to wait for comments of the TE. The case stands deferred.	

Case No.	66 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	USHA INDUSTRIAL CORPORATI ON
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	018105000410AM20
RA File Number	082404000333 AM20
Licence No and Date	0810147053/21/01/2020
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 09.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	67 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	018105000425AM20
RA File Number	072404000258 AM20

Licence No and Date	0710116093/04/02/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 27.10.2022 was issued to the applicant for providing certain information. Further, in this regard, a reminder letter was issued to the applicant on 12.12.2022. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	68 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00004826AM23
RA File Number	052404000759 AM20
Licence No and Date	0510413875/13/03/2020
Norms Committee Decision: The Committee considered the case as per the agenda and the matter was deliberated in the meeting. After due deliberation, the Committee noted that there are many fresh cases and review cases of the applicant and they are claiming for higher wastages with justification. Hence, the Committee decided to constitute a sub-committee comprising of Consultant (DPIIT), Consultant (SKB), TE, DHI and DDG (SKD) to visit the firm's site to ascertain the manufacturing processes & scrap generation, to verify the import and export items, to assess the justification for claimed wastage and to recommend the admissible wastage percentage in respect of all such cases of the applicant. The case stands deferred.	

Case No.	69 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022

and Date	
HQ File Number	018105000565AM21
RA File Number	072404000056 AM21
Licence No and Date	0710116545/03/06/2020
Norms Committee Decision: The Committee considered the case as per agenda and the concerned TE informed that the applicant's reply is deficient. Therefore, the Committee decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. The generic name of import items at Sl. No. 2 to 5 with catalogue from supplier, since trade name has been provided. The case stands deferred.	

Case No.	70 / NC/2/MEET/Dec/202223/18
Case Status	Case Rejected
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00004079AM23
RA File Number	NA
Licence No and Date	0310836526/05/06/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant has applied for reviewing the ad-hoc norms against File No. HQRNORMAPPLY00002751AM23 which was rejected in the NC Meeting dated 20.09.2022 on the ground that the applicant had not filed review application by following the due procedure on DGFT's IT Portal. Further, the applicant has submitted the documents related to AA No. 0310836526 dated 05.06.2020 & HQ File No. 018105000571AM21 which was rejected by NC in meeting dated 30.03.2022 due to non-submission of reply of deficiency letter. The Committee noted that the applicant has not applied for reviewing the ad-hoc norms against main file i.e. HQ File No. 018105000571AM21. Therefore, the Committee decided to reject the case with the direction that the applicant should apply for reviewing the case against HQ File No. 018105000571AM21 and also inform the applicant through email in this regard. The case stands rejected.	

Case No.	71 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SUMRIDHI ALUMINIUM PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00000873AM23
RA File Number	052404000101 AM21
Licence No and Date	0510414397/15/06/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to wait for the Review Committee Report. The case stands deferred.	

Case No.	72 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	PRECISION METALS
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00004150AM23
RA File Number	039504000150 AM21
Licence No and Date	0310836679/15/06/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was approved by NC in meeting dated 30.12.2020 as per comments of Consultant (SKB). Now, the applicant has applied to review the ratified ad-hoc norms. The case was referred to consultant (SKB) for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to wait for comments of the TE. The case stands deferred.	

Case No.	73 / NC/2/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	A-1 FENCE PRODUCTS COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	018105000626AM21

RA File Number	039404000197 AM21
Licence No and Date	0310837058/07/07/2020
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-1) & Consultant (TEC-3) given via email dated 19.12.2022 & 09.05.2022 respectively as under: 1. The quantity of import item (Relevant Prime Hot Dipped Galvanised Steel Hollow Sections) may be allowed as 487MT including 2% wastage. 2. The quantity of import item (Relevant Prime Hot Dipped Galvanised Steel in Sheets/Coils) may be allowed as 290MT including 4% wastage. 3. The quantity of import item (Relevant Non-Alloy Hot Dipped Galvanised Steel Wire) may be allowed as 336MT including 2% wastage. 4. The quantity of relevant import item (Thermoplastic Powder) may be allowed as 1.05Kgs/Kg content in the export product. RA concerned may take suitable consequential action accordingly.	

Case No.	74 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00004559AM23
RA File Number	052304000084 AM21
Licence No and Date	0510414673/21/07/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	75 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	ASEEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	018105000669AM21
RA File Number	562404000013 AM21
Licence No and	5610005913/30/07/2020

Date	
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 12.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	76 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	R T JAIN AND COMPANY
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00004190AM23
RA File Number	039504000261 AM21
Licence No and Date	0310837519/31/07/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information: 1. Certificate of Analysis (CoA) of Customs Authorized Laboratory on the total net content of copper in the copper scraps (Barley/Berry/Birch/Clove/Candy etc.). 2. Percentage of recovery of Aluminium, Lead, Steel & PVC etc. from copper scrap and value thereof in terms of INR. 3. Environment clearance certificate, issued by MoEF&CC/CPCB/SPCB on the import of copper scraps for processing into copper Ingots/Billets/Wire rods/Wires/Flats. Note: CoA shall have Authorization Number and size of lot of imported consignment. The case stands deferred.	

Case No.	77 / NC/2/MEET/Dec/202223/18
Case Status	Case Approved

Party Name	ICON POWER SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00000402AM23
RA File Number	052304000170 AM21
Licence No and Date	0510415183/11/09/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-3) given via email dated 04.11.2022 as under: 1. The import item at Sl. No. 72 may be deleted as it consist software. 2. The quantity of rest of the import items may be allowed on net to net basis as per GN-4. Note: 1. Details of set for export items will be as per reply letter dated 13.08.2021. 2. Details of import items will be as per reply letter dated 13.08.2021. RA concerned may take suitable consequential action accordingly.	

Case No.	78 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	NICO EXTRUSIONS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00001152AM23
RA File Number	039504001229 AM20
Licence No and Date	0310838703/05/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to wait for the Review Committee Report. The case stands deferred.	

Case No.	79 / NC/2/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	PRECISION METALS

Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00004106AM23
RA File Number	039504000411 AM21
Licence No and Date	0310838730/06/10/2020

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was rejected by NC in meeting dated 03.02.2022 due to non-submission of reply of deficiency letter. Now, the applicant has applied for reviewing the case with a request to fix the ad-hoc norms. The case was referred to Consultant (SKB) for examination & comments. However, the matter was deliberated in the meeting and after due deliberation, the Committee decided to fix the ad-hoc norms on the recommendation of Consultant (SKB) in the meeting as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
72285090	Bars And Rods And Rounds of Other Alloy Steel (Tool & Die Steel) HSN Code : 72286011, 72286012 & 72286094	582524 Kgs	72285090	Bars And Rods And Rounds of Other Alloy Steel (Tool & Die Steel) HSN Code: 72286011, 72280612 & 72286094.	1.01Kgs/Kg content in the export product

Note:

1. The item of Export i.e. Tool & Die Steel Bars must be Grinded & Polished surface finished (20 RMS) followed by chamfering to get the desired diameter for export.
2. The item of import i.e. Tool & Die Steel Bars must be Peeled (64 RMS) subject to the condition that the diameter of the imported peeled Tool & Die Steel Bars should be more than the respective diameter of export products.
3. The quantity has been calculated allowing thereby 1.0% wastage on the net weight of export.
4. The grade of Tool & Die Steel should be matched both in import and export.

RA concerned may take suitable consequential action accordingly.

Case No.	80 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	U K B ELECTRONICS PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022

and Date	
HQ File Number	018105000786AM21
RA File Number	052404000337 AM21
Licence No and Date	0510415441/08/10/2020
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 09.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	81 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SHREENATHJI INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	018105000795AM21
RA File Number	242404000056 AM21
Licence No and Date	2410043288/19/10/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	82 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	RAINTECH INTERNATIONAL (INDIA)
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00004056AM23
RA File Number	052404000418 AM21
Licence No and Date	0510415820/10/11/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	83 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00004197AM23
RA File Number	042404000125 AM21
Licence No and Date	0410167271/11/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information: 1. Certificate of Analysis (CoA) of Customs Authorized Laboratory on the total net content of copper in the copper scraps (Barley/Berry/Birch/Clove/Candy etc.). 2. Percentage of recovery of Aluminium, Lead, Steel & PVC etc. from copper scrap and value thereof in terms of INR. 3. Environment clearance certificate, issued by MoEF&CC/CPCB/SPCB on the import of copper scraps for processing into copper Ingots/Billets/Wire rods/Wires/Flats. Note: CoA shall have Authorization Number and size of lot of imported consignment. The case stands deferred.	

Case No.	84 / NC/2/MEET/Dec/202223/18
Case Status	Case Rejected
Party Name	TECHNO SPRINGS INDIA PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00038979AM21
RA File Number	05AA04018946 AM21
Licence No and Date	0511000186/15/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 27.10.2022 followed by reminders on 11.11.2022 & 26.11.2022 were issued to the applicant for providing certain	

information. Further, in this regard, a reminder letter was issued to the applicant on 09.12.2022. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to **reject** the case owing to non-submission of reply.

The case stands rejected.

Case No.	85 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	UNIVERSAL FLEXIBLES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00043876AM21
RA File Number	07AA04006097 AM21
Licence No and Date	0711000098/21/12/2020
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 12.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	86 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	NAMO ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00045744AM21
RA File Number	05AA04020219 AM21
Licence No and Date	0511000401/23/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to wait for the Review Committee Report. The case stands deferred.	

Case No.	87 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	KING METAL WORKS
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00051294AM21
RA File Number	03AA04014365 AM21
Licence No and Date	0311000564/31/12/2020
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 12.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	88 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00052208AM21
RA File Number	03AA04014021 AM21
Licence No and Date	0311000356/01/01/2021
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 12.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	89 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00053775AM21
RA File Number	03AA04012072 AM21
Licence No and Date	0311000623/04/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply has been received on DGFT Portal. Therefore, the Committee decided to refer the case to concerned TE for examination & comments. The case stands deferred.	

Case No.	90 / NC/2/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	VESTAS WIND TECHNOLOGY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00054365AM21
RA File Number	04AA04005069 AM21
Licence No and Date	0411000128/04/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that this is a self-ratification case covered under para 4.07A (i) of FTP and has already been decided in its meeting dated 20.09.2022. The committee decided to send the file to the concerned RA for necessary action at their end. RA concerned may take necessary action accordingly.	

Case No.	91 / NC/2/MEET/Dec/202223/18
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Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00059819AM21
RA File Number	03AA04015765 AM21
Licence No and Date	0311000710/11/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply has been received on DGFT Portal. Therefore, the Committee decided to refer the case to concerned TE for examination & comments. The case stands deferred.	

Case No.	92 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00061739AM21
RA File Number	07AA04007135 AM21
Licence No and Date	0711000289/13/01/2021
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 12.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	93 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00062005AM21

RA File Number	07AA04007157 AM21
Licence No and Date	0711000301/13/01/2021
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 12.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	94 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	BHARAT WIRE ROPES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00067167AM21
RA File Number	03AA04015312 AM21
Licence No and Date	0311000624/21/01/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	95 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	TECHNO TRAK ENGINEERS
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00067834AM21
RA File Number	31AA04005515 AM21
Licence No and Date	3111000109/21/01/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	96 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00069627AM21
RA File Number	03AA04012296 AM21
Licence No and Date	0311000963/25/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply has been received on DGFT Portal. Therefore, the Committee decided to refer the case to concerned TE for examination & comments. The case stands deferred.	

Case No.	97 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	RAM RATNA WIRES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00070094AM21
RA File Number	03AA04020035 AM21
Licence No and Date	0311001215/25/01/2021
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 12.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	98 / NC/2/MEET/Dec/202223/18
Case Status	Case Rejected
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022

HQ File Number	HQRNORM REVIW00004265AM23
RA File Number	NA
Licence No and Date	0311000712/25/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant has applied for reviewing the ad-hoc norms against File No. HQRNORMAPPLY00002288AM23 which was rejected in the NC Meeting dated 08.09.2022 on the ground that the applicant had not filed review application by following the due procedure on DGFT's IT Portal. Further, the applicant has submitted the documents related to AA No. 0311000712 dated 25.01.2021 & HQ File No. HQRNORMAPPLY00069610AM21 which was rejected by NC in meeting dated 03.02.2022 due to non-submission of reply of deficiency letter. The Committee noted that the applicant has not applied for reviewing the ad-hoc norms against main file i.e. HQ File No. HQRNORMAPPLY00069610AM21. Therefore, the Committee decided to reject the case with the direction that the applicant should apply for reviewing the case against HQ File No. HQRNORMAPPLY00069610AM21 and also inform the applicant through email in this regard. The case stands rejected.	

Case No.	99 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	LASER POWER & INFRA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00072020AM21
RA File Number	02AA04007730 AM21
Licence No and Date	0211000217/28/01/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	100 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00074635AM21
RA File Number	07AA04007913 AM21
Licence No and	0711000400/01/02/2021

Date	
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. What are the reasons for asking for 1000 Nos additional quantity for the export of 15000 Nos Resistance welding Electrodes-HW? What is the meaning of HW? 2. How much recoverable and non-recoverable wastage is generated of copper and tungsten during operation at each stage of operation for manufacturing the final product? Furnish copies of sales invoices. 3. What is the value per kg scrap of copper and tungsten (Solid, Powder & Chips) in the market? 4. How much scrap (Chips & Powder) is generated during the machining of Copper with tungsten blanks? The case stands deferred.	

Case No.	101 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	NUCON AEROSPACE PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00075890AM21
RA File Number	09AA04004073 AM21
Licence No and Date	0911000249/03/02/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	102 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	PROSE TECHNOLOGIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00081196AM21
RA File Number	05AA04029980 AM21
Licence No and Date	0511001209/10/02/2021

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	103 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	BHAGYANAGAR COPPER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00081202AM21
RA File Number	09AA04003620 AM21
Licence No and Date	0911000291/10/02/2021

Norms Committee Decision:

The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 12.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant.

The case stands deferred.

Case No.	104 / NC/2/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00081505AM21
RA File Number	042104000450 AM21
Licence No and Date	0411000329/11/02/2021

Norms Committee Decision:

The Committee considered the case as per agenda and noted that this is a self-ratification case covered under para 4.07A (i) of FTP and has already been decided in its meeting dated 07.11.2022. The committee decided to send the file to the concerned RA for necessary action at their end.

RA concerned may take necessary action accordingly.

Case No.	105 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00084905AM21
RA File Number	04AA04005668 AM21
Licence No and Date	0411000267/16/02/2021
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 12.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	106 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00084906AM21
RA File Number	04AA04006570 AM21
Licence No and Date	0411000320/16/02/2021
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 12.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	107 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred

Party Name	SANSEGA INDUSTRIES LLP
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00085757AM21
RA File Number	04AA04006831 AM21
Licence No and Date	0411000346/17/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	108 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SHRI SABHARI SMELTERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00086024AM21
RA File Number	04AA04005277 AM21
Licence No and Date	0411000149/17/02/2021
Norms Committee Decision:	
The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 12.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	109 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00089841AM21
RA File Number	05AA04032789 AM21
Licence No and Date	0511001370/23/02/2021
Norms Committee Decision:	
The committee considered the case as per agenda and noted that a deficiency letter was issued to the	

applicant on 12.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant.

The case stands deferred.

Case No.	110 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00091459AM21
RA File Number	05AA04035008 AM21
Licence No and Date	0511001421/24/02/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:

1. Process flow chart and wastage at each stage of operation for manufacturing of coin blanks.
2. What is the quantity of copper cathode, Nickel, and zinc ingots in the total charge mix?
3. How much quantity of slag is generated per tonne production of Copper and Zinc Alloy? How much recovery of metals is possible from the oxides of the slag?
4. Chemical analysis of the slag composition from the Government recognized laboratory.
5. Consumption data of Copper Cathode, Nickel full plate, and zinc ingots having a purity of 99.99%, as per the logbook of the last 3 Months. A copy of the logbook be attached.

The case stands deferred.

Case No.	111 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00093017AM21
RA File Number	04AA04005542 AM21
Licence No and Date	0411000296/26/02/2021

Norms Committee Decision:

The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 12.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant.

The case stands deferred

Case No.	112 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00117496AM21
RA File Number	04AA04008613 AM21
Licence No and Date	0411000566/31/03/2021

Norms Committee Decision:

The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 12.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant.

The case stands deferred.

Case No.	113 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	R. V. RAIL PRODUCTS PVT. LTD.
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00002610AM23
RA File Number	02AA04000218 AM22
Licence No and Date	0211000515/07/04/2021

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	114 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	NORDEX INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00004366AM23
RA File Number	07AA04002059 AM22
Licence No and Date	0711000970/26/04/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	115 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	UNIVERSAL FLEXIBLES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00004600AM23
RA File Number	07AA04002079 AM22
Licence No and Date	0711001089/13/05/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	116 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00004831AM23
RA File Number	05AA04012236 AM22
Licence No and Date	0511002638/17/05/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	117 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SELP INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00004639AM23
RA File Number	03AA04012394 AM22
Licence No and Date	0311004147/30/05/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was approved by the NC in Meeting No. 22.09.2022 as per comments of Consultant (TEC-1). Now, the applicant has applied to review the fixed ad-hoc norms. The applicant stated that the Advance Authorisation import item unit of measurement (UOM) is in Numbers but Norms fixed in Kgs. Hence, they requested for amendment for the same. The case was referred to Consultant (Tech-1) for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	118 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00152698AM22
RA File Number	02AA04017663 AM22
Licence No and Date	0211001021/03/08/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	119 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SINGHAL METALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00153349AM22
RA File Number	05AA04067325 AM22
Licence No and Date	0511003977/03/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to wait for the Review Committee Report. The case stands deferred.	

Case No.	120 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	ELCON ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00153919AM22
RA File Number	05AA04062578 AM22
Licence No and Date	0511003984/04/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to wait for the Review Committee Report. The case stands deferred.	

Case No.	121 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	BHAGYANAGAR COPPER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022

HQ File Number	HQRNORM APPLY 00153929AM22
RA File Number	09AA04007727 AM22
Licence No and Date	0911001312/04/08/2021
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 12.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	122 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SAMYAK METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00154858AM22
RA File Number	05AA04064722 AM22
Licence No and Date	0511004021/05/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to wait for the Review Committee Report. The case stands deferred.	

Case No.	123 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SANSEGA INDUSTRIES LLP
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00155483AM22
RA File Number	04AA04020292 AM22
Licence No and Date	0411001258/06/08/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	124 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	DIAMOND ENGINEERING (CHENNAI) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00155629AM22
RA File Number	04AA04016525 AM22
Licence No and Date	0411001259/06/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	125 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00155747AM22
RA File Number	04AA04019002 AM22
Licence No and Date	0411001277/06/08/2021
Norms Committee Decision:	
The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 12.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	126 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00157419AM22

RA File Number	02AA04018401 AM22
Licence No and Date	0211001051/09/08/2021
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 12.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	127 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	MEH INDIA OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00158238AM22
RA File Number	05AA04068040 AM22
Licence No and Date	0511004068/09/08/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	128 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SINGHAL METALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00158556AM22
RA File Number	05AA04068063 AM22
Licence No and Date	0511004071/10/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to wait for the Review Committee Report. The case stands deferred.	

Case No.	129 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00158792AM22
RA File Number	07AA04020435 AM22
Licence No and Date	0711001686/10/08/2021
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 12.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	130 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	NAMO ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00159676AM22
RA File Number	05AA04069327 AM22
Licence No and Date	0511004097/11/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to wait for the Review Committee Report. The case stands deferred.	

Case No.	131 / NC/2/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	VESTAS WIND TECHNOLOGY INDIA PRIVATE LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00160816AM22
RA File Number	04AA04020820 AM22
Licence No and Date	0411001307/12/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that this is a self-ratification case covered under para 4.07A (i) of FTP and has already been decided in its meeting dated 20.09.2022. The committee decided to send the file to the concerned RA for necessary action at their end. RA concerned may take necessary action accordingly.	

Case No.	132 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	R T JAIN AND COMPANY
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00162200AM22
RA File Number	03AA04062104 AM22
Licence No and Date	0311006151/13/08/2021
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 12.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	133 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	MEHTA TUBES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00162224AM22
RA File Number	03AA04051215 AM22
Licence No and	0311006153/13/08/2021

Date	
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	134 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SALZER ELECTRONICS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00163987AM22
RA File Number	32AA04016918 AM22
Licence No and Date	3211001450/16/08/2021
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 12.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	135 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SAMYAK METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00164582AM22
RA File Number	05AA04070935 AM22
Licence No and Date	0511004156/17/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to wait for the Review Committee Report. The case stands deferred.	

Case No.	136 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SINGHAL METALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00165307AM22
RA File Number	05AA04070749 AM22
Licence No and Date	0511004169/18/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to wait for the Review Committee Report. The case stands deferred.	

Case No.	137 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	FERRA AEROSPACE PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00165651AM22
RA File Number	07AA04004889 AM22
Licence No and Date	0711001737/18/08/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	138 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	ICON POWER SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00166642AM22

RA File Number	05AA04071487 AM22
Licence No and Date	0511004235/19/08/2021
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 12.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	139 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00168201AM22
RA File Number	03AA04057783 AM22
Licence No and Date	0311006324/23/08/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	140 / NC/2/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	SALZER ELECTRONICS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00168712AM22
RA File Number	32AA04017271 AM22
Licence No and Date	3211001479/23/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-3) given via email dated 18.12.2022 as under: 1. The quantity of import items at Sl. No. 2, 4, 6, 8 & 10 may be allowed on net to net basis as per	

GN-4.

2. The quantity of import items at Sl. No. 1, 3, 5, 7 & 9 may be allowed on **net to net basis**.
3. The word "**Cable**" may be added in the description of import item at Sl. No. 7 & 9.

RA concerned may take suitable consequential action accordingly.

Case No.	141 / NC/2/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	PRIYANKA (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00168915AM22
RA File Number	05AA04071680 AM22
Licence No and Date	0511004253/23/08/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms on repeat basis as approved for AA No. 0511001186 dated 09/02/2021 in meeting dated 12.05.2022 as per comments of Consultant (TEC-3) given via email dated 18.12.2022 as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
73239390	Table, Kitchen & other household articles made From Magnetic Stainless Steel Circle (Grade 430)	150909 Kgs	72193490	Magnetic Stainless Steel Circle	1.07Kgs/Kg content in the export product

Note: Import item shall be of relevant grade & thickness as contained/utilised in the export item.

RA concerned may take suitable consequential action accordingly.

Case No.	142 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	BHAGYANAGAR COPPER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00169668AM22
RA File Number	09AA04010134 AM22
Licence No and Date	0911001414/24/08/2021
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 12.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	143 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00169781AM22
RA File Number	34AA04006705 AM22
Licence No and Date	3411001000/24/08/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	144 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00169783AM22
RA File Number	34AA04006658 AM22
Licence No and Date	3411001001/24/08/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	145 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	LEONI CABLE SOLUTIONS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00170417AM22
RA File Number	31AA04025665 AM22
Licence No and Date	3111000546/25/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	146 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	VIMAL PETROTHIN PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00170071AM22
RA File Number	05AA04069034 AM22
Licence No and Date	0511004303/25/08/2021
Norms Committee Decision:	
The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 12.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	147 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SINGHAL METALLOYS PRIVATE LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00171365AM22
RA File Number	05AA04072812 AM22
Licence No and Date	0511004336/26/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to wait for the Review Committee Report. The case stands deferred.	

Case No.	148 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	RATNAVEER METALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00172253AM22
RA File Number	34AA04006783 AM22
Licence No and Date	3411001033/27/08/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	149 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00172341AM22
RA File Number	04AA04022634 AM22
Licence No and Date	0411001376/27/08/2021
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 09.12.2022 for providing certain information. However, the applicant has still not furnished the	

requisite reply/information. Hence, the Committee decided to wait for reply of the applicant.

The case stands deferred.

Case No.	150 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	BHAGYANAGAR COPPER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00172347AM22
RA File Number	09AA04010782 AM22
Licence No and Date	0911001435/27/08/2021
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 09.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	151 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00172358AM22
RA File Number	03AA04068850 AM22
Licence No and Date	0311006506/27/08/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	152 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred

Party Name	LORBAX INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00172450AM22
RA File Number	05AA04072432 AM22
Licence No and Date	0511004377/27/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	153 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00173913AM22
RA File Number	56AA04004297 AM22
Licence No and Date	5611000468/31/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	154 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00173914AM22
RA File Number	56AA04001249 AM22
Licence No and Date	5611000470/31/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	155 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00174278AM22
RA File Number	03AA04068897 AM22
Licence No and Date	0311006584/31/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	156 / NC/2/MEET/Dec/202223/18				
Case Status	Case Approved				
Party Name	UNIVERSAL CABLES LIMITED				
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022				
HQ File Number	HQRNORM APPLY 00173912AM22				
RA File Number	56AA04003995 AM22				
Licence No and Date	5611000467/31/08/2021				
Norms Committee Decision:					
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comment of Consultant (TEC-1) given on DGFT BO Portal as under:					
ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
85446020	33 KV XLPE , IC X 800 Smm Copper Cable (33 KV XLPE , IC X 800 Smm Copper Cable)	165.00 Kilometers	39011010	LMDPE Jacket Compound BORSTAR ME6052	As applied for as 1.05Kgs/Kg content in the export product
RA concerned may take suitable consequential action accordingly.					

Case No.	157 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	STERLITE TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00174580AM22
RA File Number	03AA04071162 AM22
Licence No and Date	0311006601/01/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	158 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	RATNAVEER METALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00175818AM22
RA File Number	34AA04006850 AM22
Licence No and Date	3411001055/02/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	159 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	TRASCCON INTERCONNECTION SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00176276AM22
RA File Number	07AA04024946 AM22
Licence No and Date	0711001833/03/09/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	160 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00176513AM22
RA File Number	56AA04004034 AM22
Licence No and Date	5611000484/03/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	161 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00177795AM22
RA File Number	07AA04024869 AM22
Licence No and Date	0711001859/06/09/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the applicant's reply has been received on DGFT Portal. Therefore, the Committee decided to refer the case to concerned TE for examination & comments. The case stands deferred.	

Case No.	162 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred

Party Name	SAMVARDHANA MOTHERSON INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00184785AM22
RA File Number	05AA04082160 AM22
Licence No and Date	0511004767/15/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted the NC decision of meeting dated 20.09.2022. Therefore, the Committee decided to call the applicant for personal hearing to explain the case before Norms Committee in the forthcoming meeting. The case stands deferred.	

Case No.	163 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	R.K. TEXPARTS
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00184787AM22
RA File Number	24AA04010291 AM22
Licence No and Date	2411000877/15/09/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	164 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	C L GUPTA EXPORTS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00188725AM22
RA File Number	05AA04083423 AM22
Licence No and Date	0511004825/20/09/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	165 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	NORDEX INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00004370AM23
RA File Number	07AA04036320 AM22
Licence No and Date	0711002153/14/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	166 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	YAMAHA MUSIC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00002943AM23
RA File Number	05AA04091492 AM22
Licence No and Date	0511005499/20/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	167 / NC/2/MEET/Dec/202223/18
Case Status	Case Approved
Party Name	NORDEX INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00000491AM23
RA File Number	07AA04038083 AM22

Licence No and Date	0711002259/30/10/2021
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-1) given via email dated 19.12.2022 as under: 1. The weight of export should not be less than 2036784.24Kgs. 2. The words “glass fibre fabric” may be added in the description of import at Sl. No. 11 & 12. 3. The import items at Sl. No. 21 to 27 & 37 to 40 are components and may be allowed as per GN-4. 4. The quantity of rest of the import items may be allowed as applied for. RA concerned may take suitable consequential action accordingly.	

Case No.	168 / NC/2/MEET/Dec/202223/18
Case Status	Case Rejected
Party Name	NORDEX INDIA MANUFACTURING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00000493AM23
RA File Number	07AA04038729 AM22
Licence No and Date	0711002322/10/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 27.09.2022 followed by reminders on 12.10.2022, 27.10.2022, 11.11.2022 & 26.11.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	169 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	DIAMOND ENGINEERING (CHENNAI) PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022

and Date	
HQ File Number	HQRNORM APPLY 00263458AM22
RA File Number	04AA04035750 AM22
Licence No and Date	0411001872/24/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was send back to DPIIT on 15.09.2022 & 12.12.2022 for re-examination of the case as decided by NC in meeting dated 10.08.2022. However, no comments have been received as yet. Therefore, the Committee decided to remind DPIIT for expediting the comments. The case stands deferred.	

Case No.	170 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	NORDEX INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00004356AM23
RA File Number	07AX04000095 AM22
Licence No and Date	0711002739/28/12/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	171 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	NORDEX INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00004353AM23
RA File Number	07AX04000157 AM22
Licence No and Date	0711002843/10/01/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	172 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SHRI SABHARI SMELTERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00002097AM23
RA File Number	04AX04000148 AM22
Licence No and Date	0411002479/25/01/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 09.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	173 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	RPK INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00338931AM22
RA File Number	31AX04000055 AM22
Licence No and Date	3111000939/01/02/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	174 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	C L GUPTA EXPORTS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00338932AM22

RA File Number	05AX04000634 AM22
Licence No and Date	0511008470/01/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	175 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	CROWN HARDWARE
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00340560AM22
RA File Number	06AX04000073 AM22
Licence No and Date	0611001123/02/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	176 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00340594AM22
RA File Number	02AX04000123 AM22
Licence No and Date	0211001914/02/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	177 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	DIAMOND ENGINEERING (CHENNAI) PRIVATE LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00340154AM22
RA File Number	04AX04000167 AM22
Licence No and Date	0411002550/02/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	178 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	EASTMAN AUTO & POWER LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00340228AM22
RA File Number	05AX04000733 AM22
Licence No and Date	0511008501/02/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	179 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	EFD INDUCTION PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00341318AM22
RA File Number	07AX04000329 AM22
Licence No and Date	0711003134/03/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	180 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	OASIS CONNECTIVITY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00341629AM22
RA File Number	05AX04000780 AM22
Licence No and Date	0511008547/03/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	181 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00342484AM22
RA File Number	02AX04000124 AM22
Licence No and Date	0211001919/03/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	182 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00343640AM22
RA File Number	02AX04000130 AM22
Licence No and Date	0211001924/04/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	183 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00343727AM22
RA File Number	04AX04000180 AM22
Licence No and Date	0411002585/04/02/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 09.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	184 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00346179AM22
RA File Number	05AX04000817 AM22
Licence No and Date	0511008655/07/02/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 09.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	185 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred

Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00346187AM22
RA File Number	05AX04000872 AM22
Licence No and Date	0511008656/07/02/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 09.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	186 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	KARAMTARA ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00345886AM22
RA File Number	03AX04000879 AM22
Licence No and Date	0311011166/07/02/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	187 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	FABEX STEEL STRUCTURES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00347486AM22
RA File Number	09AX04000165 AM22
Licence No and Date	0911002484/08/02/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	188 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00347588AM22
RA File Number	34AX04000231 AM22
Licence No and Date	3411001780/08/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	189 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	KALPATARU POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00401515AM22
RA File Number	08AX04000610 AM22
Licence No and Date	0811004514/25/03/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	190 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SPECIAL CABLES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00000017AM23
RA File Number	05AX04001535 AM22
Licence No and Date	0511011542/01/04/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	191 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	LLABDHI MANUFACTURING LLP
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00000006AM23
RA File Number	03AX04002098 AM22
Licence No and Date	0311013536/01/04/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply has been received on DGFT Portal. Therefore, the Committee decided to refer the case to concerned TE for examination & comments. The case stands deferred.	

Case No.	192 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00000049AM23
RA File Number	03AX04002108 AM22
Licence No and Date	0311013581/04/04/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	193 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred

Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00000051AM23
RA File Number	04AX04000410 AM22
Licence No and Date	0411003027/04/04/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 09.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	194 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	AUSA MEDICAL DEVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00000069AM23
RA File Number	07AX04000608 AM22
Licence No and Date	0711003608/05/04/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	195 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	TMEIC INDUSTRIAL SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00000076AM23
RA File Number	07AX04000533 AM22
Licence No and Date	0711003614/05/04/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	196 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	TMEIC INDUSTRIAL SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00000079AM23
RA File Number	07AX04000532 AM22
Licence No and Date	0711003615/05/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	197 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	TMEIC INDUSTRIAL SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00000089AM23
RA File Number	07AX04000531 AM22
Licence No and Date	0711003639/06/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	198 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	TMEIC INDUSTRIAL SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00000090AM23
RA File Number	07AX04000530 AM22
Licence No and Date	0711003640/06/04/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	199 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SPECIAL CABLES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00000126AM23
RA File Number	05AX04000019 AM23
Licence No and Date	0511011663/07/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	200 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SHRI SABHARI SMELTERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00000130AM23
RA File Number	04AX04000327 AM22
Licence No and Date	0411003050/08/04/2022
Norms Committee Decision:	
The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 09.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	201 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	HINDALCO INDUSTRIES LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00000140AM23
RA File Number	02AX04000007 AM23
Licence No and Date	0211002229/08/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	202 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	POWERCORE INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00000203AM23
RA File Number	07AX04000567 AM22
Licence No and Date	0711003704/12/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	203 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	LASER POWER & INFRA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00000207AM23
RA File Number	02AX04000167 AM22
Licence No and Date	0211002253/12/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	204 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00000208AM23
RA File Number	34AX04000038 AM23
Licence No and Date	3411002115/12/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	205 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00000209AM23
RA File Number	34AX04000040 AM23
Licence No and Date	3411002116/12/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	206 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	GARG ASSOCIATES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00000218AM23
RA File Number	05AX04001415 AM22
Licence No and Date	0511011863/13/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	207 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00000221AM23
RA File Number	34AX04000039 AM23
Licence No and Date	3411002122/13/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	208 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00000232AM23
RA File Number	02AX04000025 AM23
Licence No and Date	0211002255/13/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	209 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	MERCURY INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00000235AM23
RA File Number	06AX04000020 AM23
Licence No and Date	0611001286/13/04/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	210 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	ALUCRAFT MANUFACTURING & MARKETING LLP
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00000214AM23
RA File Number	10AX04000014 AM23
Licence No and Date	1011001031/13/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	211 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	ARDEE INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00000292AM23
RA File Number	05AX04001189 AM22
Licence No and Date	0511011924/19/04/2022
Norms Committee Decision:	
The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 09.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	212 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00000330AM23
RA File Number	07AX04000546 AM22
Licence No and Date	0711003741/19/04/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply has been received on DGFT Portal. Therefore, the Committee decided to refer the case to concerned TE for examination & comments. The case stands deferred.	

Case No.	213 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	BLUE HAT SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00000334AM23
RA File Number	07AX04000036 AM23
Licence No and Date	0711003754/20/04/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	214 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00000344AM23
RA File Number	02AX04000030 AM23
Licence No and Date	0211002283/20/04/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	215 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	VIVA COMPOSITE PANEL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00004037AM23
RA File Number	03AX04000314 AM23
Licence No and Date	0311014091/22/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	216 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	VIVA COMPOSITE PANEL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00004038AM23
RA File Number	03AX04000315 AM23
Licence No and Date	0311014093/22/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	217 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022

and Date	
HQ File Number	HQRNORM APPLY 00000814AM23
RA File Number	04AX04000066 AM23
Licence No and Date	0411003297/17/05/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 09.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	218 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	ENERCON WINDENERGY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00000841AM23
RA File Number	07AX04000064 AM23
Licence No and Date	0711003998/18/05/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Please clarify the unit of import item at Sl. No. 78 (hardner) in Kilometre. 2. Separate list of components and consumables as per Sl. No. of import list. The case stands deferred.	

Case No.	219 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	RAJ METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00000854AM23
RA File Number	02AX04000099 AM23
Licence No and Date	0211002417/18/05/2022

Norms Committee Decision:

The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 09.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant.

The case stands deferred.

Case No.	220 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00000855AM23
RA File Number	04AX04000126 AM23
Licence No and Date	0411003305/18/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	221 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	JAY BHAWANI METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00000872AM23
RA File Number	03AX04000485 AM23
Licence No and Date	0311014837/19/05/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the applicant's reply has been received on DGFT Portal. Therefore, the Committee decided to refer the case to concerned TE for examination & comments. The case stands deferred.	

Case No.	222 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00000892AM23
RA File Number	09AX04000106 AM23
Licence No and Date	0911003031/20/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	223 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	KALZIP INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00000895AM23
RA File Number	05AX04000428 AM23
Licence No and Date	0511012683/20/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	224 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00000911AM23
RA File Number	04AX04000120 AM23
Licence No and Date	0411003331/20/05/2022
Norms Committee Decision:	

The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 09.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant.

The case stands deferred.

Case No.	225 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00000913AM23
RA File Number	04AX04000121 AM23
Licence No and Date	0411003334/20/05/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information:

1. Certificate of Analysis (CoA) of Customs Authorized Laboratory on the total net content of copper in the copper scraps (Barley/Berry/Birch//Clove/Candy).
2. Percentage of recovery of Aluminium, Lead, Steel & PVC from copper scrap and value thereof in terms of INR.
3. Environment clearance certificate, issued by MoEF&CC/CPCB/SPCB on the import of copper scraps for processing into copper Ingots/Billets/Wire rods/Wires/Flats.

Note: CoA shall have Authorization Number and size of lot of imported consignment.

The case stands deferred.

Case No.	226 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00000916AM23

RA File Number	04AX04000125 AM23
Licence No and Date	0411003338/20/05/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 09.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	227 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00000917AM23
RA File Number	04AX04000122 AM23
Licence No and Date	0411003339/20/05/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 09.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	228 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	NORDEX INDIA MANUFACTURING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00000889AM23
RA File Number	07AX04000179 AM23
Licence No and Date	0711004038/20/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	229 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00000890AM23
RA File Number	04AX04000352 AM22
Licence No and Date	0411003325/20/05/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 09.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	230 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	KALPATARU POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00000974AM23
RA File Number	08AX04000076 AM23
Licence No and Date	0811004998/24/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	231 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	RENEWSYS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00000963AM23

RA File Number	07AX04000196 AM23
Licence No and Date	0711004081/24/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	232 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	RENEWSYS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00000964AM23
RA File Number	07AX04000241 AM23
Licence No and Date	0711004082/24/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	233 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	EMMVEE PHOTOVOLTAIC POWER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00001011AM23
RA File Number	07AX04000178 AM23
Licence No and Date	0711004106/26/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	234 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00001040AM23
RA File Number	02AX04000112 AM23
Licence No and Date	0211002454/27/05/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 09.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	235 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	DIAMOND ENGINEERING (CHENNAI) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00001041AM23
RA File Number	04AX04000148 AM23
Licence No and Date	0411003392/27/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	236 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	RENEWSYS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00001089AM23
RA File Number	07AX04000274 AM23
Licence No and Date	0711004139/31/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	237 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00001093AM23
RA File Number	52AX04000128 AM23
Licence No and Date	5211002562/31/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	238 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00001094AM23
RA File Number	52AX04000130 AM23
Licence No and Date	5211002563/31/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	239 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	AMTRAN MAGNETICS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00001096AM23
RA File Number	34AX04000191 AM23
Licence No and Date	3411002323/31/05/2022
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that the case was referred to the TE for examination & comments. However, the matter was deliberated in the meeting and after due deliberation, the Committee decided to call the applicant for personal hearing in the forthcoming NC meeting.

The case stands deferred.

Case No.	240 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	NARAYAN POWER TECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00001126AM23
RA File Number	34AX04000192 AM23
Licence No and Date	3411002324/01/06/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to the TE for examination & comments. However, the matter was deliberated in the meeting and after due deliberation, the Committee decided to call the applicant for personal hearing in the forthcoming NC meeting. The case stands deferred.	

Case No.	241 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	NARAYAN POWER TECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00001127AM23
RA File Number	34AX04000173 AM23
Licence No and Date	3411002306/01/06/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to the TE for examination & comments. However, the matter was deliberated in the meeting and after due deliberation, the Committee decided to call the applicant for personal hearing in the forthcoming NC meeting.	

The case stands deferred.

Case No.	242 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	MASSILLY INDIA PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00001140AM23
RA File Number	07AX04000223 AM23
Licence No and Date	0711004154/01/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	243 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00001145AM23
RA File Number	03AX04000761 AM23
Licence No and Date	0311015190/02/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	244 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	CHAMBAL ALUMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00001153AM23

RA File Number	13AX04000059 AM23
Licence No and Date	1311001249/02/06/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 09.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	245 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	U K B ELECTRONICS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00001160AM23
RA File Number	05AX04000577 AM23
Licence No and Date	0511012966/02/06/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that Consultant (TEC-1) has given comments on few of import items in meeting dated 28.06.2022. Further, as per NC decision, the case was referred to Consultant (TEC-3) on 22.07.2022 & 02.11.2022 for comments on rest of the import item. However, no comments have been received as yet. Therefore, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	246 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00001177AM23
RA File Number	03AX04000935 AM23
Licence No and Date	0311015232/03/06/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	247 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	RENEWSYS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00001258AM23
RA File Number	07AX04000335 AM23
Licence No and Date	0711004252/08/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	248 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	A-1 FENCE PRODUCTS COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00004378AM23
RA File Number	03AX04001066 AM23
Licence No and Date	0311015507/15/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	249 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	METALLOYS RECYCLING LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00002006AM23
RA File Number	03AX04002189 AM23

Licence No and Date	0311016312/13/07/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted the comments of Consultant (SKB) received on DGFT BO Portal. However, the matter was deliberated in the meeting and after due deliberation, the Committee decided to ask from the applicant to furnish the following information in respect of import item of Copper Scrap: 1. Certificate of Analysis (CoA) of Customs Authorized Laboratory on the total net content of copper in the copper scraps (Barley/Berry/Birch/Clove/Candy etc.). 2. Percentage of recovery of Aluminium, Lead, Steel & PVC etc. from copper scrap and value thereof in terms of INR. 3. Environment clearance certificate, issued by MoEF&CC/CPCB/SPCB on the import of copper scraps for processing into copper Ingots/Billets/Wire rods/Wires/Flats. Note: CoA shall have Authorization Number and size of lot of imported consignment. The case stands deferred.	

Case No.	250 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	METAL CARE ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM REVIW00004485AM23
RA File Number	03AX04002021 AM23
Licence No and Date	0311016357/15/07/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information: 1. Certificate of Analysis (CoA) of Customs Authorized Laboratory on the total net content of copper in the copper scraps (Barley/Berry/Birch//Clove/Candy). 2. Percentage of recovery of Aluminium, Lead, Steel & PVC from copper scrap and value thereof in terms of INR. 3. Environment clearance certificate, issued by MoEF&CC/CPCB/SPCB on the import of copper scraps for processing into copper Ingots/Billets/Wire rods/Wires/Flats. Note: CoA shall have Authorization Number and size of lot of imported consignment. The case stands deferred.	

Case No.	251 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00002107AM23
RA File Number	03AX04002203 AM23
Licence No and Date	0311016410/18/07/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Detailed calculations for the requirement of each raw material, export product wise supported by the cross sectional diagram of the cable/buyers data sheet. 2. Total net weights of each cable including the net weights of all inputs (imported as well indigenous, except packing materials). 3. Material balancing viz. net content of each imported and indigenous input, export product-wise. 4. Wastage claimed on each import item, if any. The case stands deferred.	

Case No.	252 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	PMEA SOLAR SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00002129AM23
RA File Number	03AX04002322 AM23
Licence No and Date	0311016437/19/07/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	253 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SHARPWIRE INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00002151AM23
RA File Number	04AX04000364 AM23
Licence No and Date	0411003670/19/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	254 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	RAJ METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00002163AM23
RA File Number	02AX04000196 AM23
Licence No and Date	0211002726/20/07/2022
Norms Committee Decision:	
The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 09.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	255 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	CROWN HARDWARE
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00002196AM23

RA File Number	06AX04000146 AM23
Licence No and Date	0611001485/21/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	256 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00002169AM23
RA File Number	03AX04002362 AM23
Licence No and Date	0311016483/21/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	257 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SHRI SABHARI SMELTERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00002175AM23
RA File Number	04AX04000344 AM23
Licence No and Date	0411003689/21/07/2022
Norms Committee Decision:	
The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 09.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	258 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SANSEGA INDUSTRIES LLP
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00002192AM23
RA File Number	04AX04000367 AM23
Licence No and Date	0411003695/21/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	259 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	ZERO1 TEKTRONICS LLP
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00002200AM23
RA File Number	52AX04001584 AM23
Licence No and Date	5211002874/22/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	260 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	BHAGYANAGAR COPPER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00002215AM23
RA File Number	09AX04000254 AM23
Licence No and Date	0911003383/22/07/2022
Norms Committee Decision:	

The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 09.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant.

The case stands deferred.

Case No.	261 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	RAM RATNA WIRES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00002591AM23
RA File Number	03AX04002576 AM23
Licence No and Date	0311017098/11/08/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	262 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	ZERO1 TEKTRONICS LLP
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00002595AM23
RA File Number	52AX04001602 AM23
Licence No and Date	5211003016/11/08/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	263 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	VMS GLOBAL COMMODITIES PRIVATE LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00002604AM23
RA File Number	03AX04002409 AM23
Licence No and Date	0311017125/11/08/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 12.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	264 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	HI TECH STAINLESS WORLD
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00002605AM23
RA File Number	03AX04002614 AM23
Licence No and Date	0311017128/11/08/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 31.10.2022 followed by reminder on 15.11.2022 & 30.11.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to issue the final reminder to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	265 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	OETIKER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00002636AM23
RA File Number	03AX04002742 AM23

Licence No and Date	0311017154/12/08/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	266 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	NORDEX INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00002648AM23
RA File Number	07AX04000700 AM23
Licence No and Date	0711004973/16/08/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	267 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00002658AM23
RA File Number	05AX04001263 AM23
Licence No and Date	0511014296/16/08/2022
Norms Committee Decision:	
The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 15.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	268 / NC/2/MEET/Dec/202223/18
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Case Status	Case Deferred
Party Name	ANJANEY FERRO ALLOYS LTD.
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00002665AM23
RA File Number	26AX04000022 AM23
Licence No and Date	2611000666/17/08/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 12.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	269 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	DIWAKAR ENTERPRISES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00002670AM23
RA File Number	05AX04001279 AM23
Licence No and Date	0511014315/17/08/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 12.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	270 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	CRI LTD
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00002671AM23
RA File Number	02AX04000266 AM23

Licence No and Date	0211002882/17/08/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 12.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	271 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	AVON TUBETECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00002679AM23
RA File Number	05AX04001402 AM23
Licence No and Date	0511014333/17/08/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	272 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	PMEA SOLAR SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00002689AM23
RA File Number	03AX04002791 AM23
Licence No and Date	0311017323/18/08/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	273 / NC/2/MEET/Dec/202223/18
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Case Status	Case Deferred
Party Name	ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00002694AM23
RA File Number	07AX04000566 AM23
Licence No and Date	0711005066/20/08/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply has been received on DGFT Portal. Therefore, the Committee decided to refer the case to concerned TE for examination & comments. The case stands deferred.	

Case No.	274 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00002715AM23
RA File Number	52AX04001610 AM23
Licence No and Date	5211003061/22/08/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	275 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00002725AM23
RA File Number	04AX04000345 AM23
Licence No and	0411003842/22/08/2022

Date	
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 12.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	276 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00002726AM23
RA File Number	04AX04000451 AM23
Licence No and Date	0411003843/22/08/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 12.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	277 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00002727AM23
RA File Number	04AX04000431 AM23
Licence No and Date	0411003844/22/08/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 12.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant.	

The case stands deferred.

Case No.	278 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	MAHENDRA INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00002736AM23
RA File Number	07AX04000718 AM23
Licence No and Date	0711005077/23/08/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	279 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	MAHENDRA INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00002740AM23
RA File Number	07AX04000721 AM23
Licence No and Date	0711005080/23/08/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	280 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	RECMET ALLOYS PVT. LTD.
Meeting Number	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022

and Date	
HQ File Number	HQRNORM APPLY 00002790AM23
RA File Number	02AX04000283 AM23
Licence No and Date	0211002909/25/08/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 12.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	281 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	KL HI-TECH SECURE PRINT LIMITED.
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00002804AM23
RA File Number	09AX04000469 AM23
Licence No and Date	0911003549/26/08/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	282 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	AMTRAN MAGNETICS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00002812AM23
RA File Number	34AX04000503 AM23
Licence No and Date	3411002694/26/08/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to the TE for examination & comments. However, the matter was deliberated in the meeting and after due deliberation, the Committee decided to call the applicant for personal hearing in the forthcoming NC meeting.	

The case stands deferred.

Case No.	283 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	NORDEX INDIA MANUFACTURING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00002792AM23
RA File Number	07AX04000745 AM23
Licence No and Date	0711005101/26/08/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	284 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	CYPRESS INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00002819AM23
RA File Number	08AX04000862 AM23
Licence No and Date	0811005840/29/08/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	285 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	EFD INDUCTION PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00002828AM23
RA File Number	07AX04000777 AM23

Licence No and Date	0711005119/29/08/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	286 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00002841AM23
RA File Number	04AX04000460 AM23
Licence No and Date	0411003877/29/08/2022
Norms Committee Decision:	
The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 12.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	287 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00002852AM23
RA File Number	52AX04001622 AM23
Licence No and Date	5211003136/30/08/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	288 / NC/2/MEET/Dec/202223/18
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Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00002874AM23
RA File Number	03AX04002834 AM23
Licence No and Date	0311017589/01/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	289 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	ZERO1 TEKTRONICS LLP
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00002892AM23
RA File Number	52AX04001627 AM23
Licence No and Date	5211003154/01/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	290 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	HISAR METAL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00002911AM23
RA File Number	05AX04001572 AM23
Licence No and Date	0511014610/02/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	291 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	TRANS ENTERPRISES
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00002913AM23
RA File Number	04AX04000493 AM23
Licence No and Date	0411003892/02/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	292 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	ALLEIMA INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00002915AM23
RA File Number	08AX04000913 AM23
Licence No and Date	0811005883/02/09/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE: 1. Sizes of export products. 2. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. The case stands deferred.	

Case No.	293 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	CHLORIDE METALS LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00002950AM23
RA File Number	02AX04000310 AM23
Licence No and Date	0211002976/05/09/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 12.12.2022 for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	294 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	MITTER FASTENERS
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00002958AM23
RA File Number	30AX04000231 AM23
Licence No and Date	3011002554/06/09/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	295 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00002963AM23
RA File Number	07AX04000817 AM23
Licence No and Date	0711005173/06/09/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given by the TE:	

1. Generic name of import item No. 2 to 5 with catalogue.

The case stands deferred.

Case No.	296 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00002968AM23
RA File Number	52AX04001629 AM23
Licence No and Date	5211003190/06/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	297 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SANSEGA INDUSTRIES LLP
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00002974AM23
RA File Number	04AX04000497 AM23
Licence No and Date	0411003911/07/09/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	298 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	ENERGY OILFIELD TOOLS PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022

and Date	
HQ File Number	HQRNORM APPLY 00003992AM23
RA File Number	05AX04002159 AM23
Licence No and Date	0511015550/01/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	299 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	JAY BHAWANI METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004001AM23
RA File Number	03AX04003800 AM23
Licence No and Date	0311018986/01/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	300 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	LASER POWER & INFRA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004042AM23
RA File Number	02AX04000423 AM23
Licence No and Date	0211003271/03/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	301 / NC/2/MEET/Dec/202223/18
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Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004095AM23
RA File Number	03AX04003891 AM23
Licence No and Date	0311019041/07/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	302 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	NORDEX INDIA MANUFACTURING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004099AM23
RA File Number	07AX04001132 AM23
Licence No and Date	0711005629/07/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	303 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	NORDEX INDIA MANUFACTURING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004100AM23
RA File Number	07AX04001131 AM23
Licence No and Date	0711005630/07/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	304 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	GLOBAL SEAMLESS TUBES & PIPES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004231AM23
RA File Number	02AX04000432 AM23
Licence No and Date	0211003300/09/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	305 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	DYNAMIC FLOW PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004261AM23
RA File Number	03AX04004001 AM23
Licence No and Date	0311019125/10/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	306 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004263AM23
RA File Number	03AX04003961 AM23
Licence No and Date	0311019129/10/11/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	307 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SHRI SABHARI SMELTERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004269AM23
RA File Number	04AX04000698 AM23
Licence No and Date	0411004420/10/11/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information: 1. Certificate of Analysis (CoA) issued by Custom Authority or Custom Authorized Laboratory on the total net content of lead including lead oxide & lead sulphide in the Lead scraps (Rains/Rails/Rents/ Radio/ Ropes/ Relays/Re-melted Lead Ingots). 2. Percentage of recovery of material other than Lead Scrap and value thereof in terms of INR. 3. Environment clearance certificate, issued by MoEF&CC/CPCB/SPCB on the import of Lead scraps for processing into Lead Ingots/Lead Alloy Ingot etc. Note: CoA shall have Authorization Number and size of lot of imported consignment. The case stands deferred.	

Case No.	308 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SALZER ELECTRONICS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004270AM23
RA File Number	32AX04000339 AM23
Licence No and Date	3211003924/10/11/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	309 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004271AM23
RA File Number	31AX04000224 AM23
Licence No and Date	3111001800/10/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	310 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004278AM23
RA File Number	05AX04002192 AM23
Licence No and Date	0511015745/10/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	311 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	KEI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004279AM23
RA File Number	05AX04002173 AM23

Licence No and Date	0511015681/10/11/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	312 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	KK WIND SOLUTIONS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004293AM23
RA File Number	07AX04001163 AM23
Licence No and Date	0711005677/11/11/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	313 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	NORDEX INDIA MANUFACTURING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004306AM23
RA File Number	07AX04001192 AM23
Licence No and Date	0711005687/11/11/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	314 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	NORDEX INDIA MANUFACTURING PRIVATE LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004307AM23
RA File Number	07AX04001193 AM23
Licence No and Date	0711005688/11/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	315 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004308AM23
RA File Number	05AX04002329 AM23
Licence No and Date	0511015791/11/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	316 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	ENERGY OILFIELD TOOLS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004281AM23
RA File Number	05AX04002280 AM23
Licence No and Date	0511015747/11/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	317 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	AGRAWAL RENEWABLE ENERGY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004331AM23
RA File Number	03AX04003193 AM23
Licence No and Date	0311019182/14/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	318 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	TECHNO TRAK ENGINEERS
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004374AM23
RA File Number	31AX04000232 AM23
Licence No and Date	3111001813/15/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	319 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	BHUJ POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004371AM23
RA File Number	05AX04002363 AM23
Licence No and Date	0511015834/15/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	320 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	TMEIC INDUSTRIAL SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004372AM23
RA File Number	07AX04001162 AM23
Licence No and Date	0711005700/15/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	321 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	TMEIC INDUSTRIAL SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004373AM23
RA File Number	07AX04001161 AM23
Licence No and Date	0711005701/15/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	322 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	DIVINE TUBES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004382AM23
RA File Number	08AX04001254 AM23
Licence No and Date	0811006451/16/11/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	323 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004394AM23
RA File Number	04AX04000703 AM23
Licence No and Date	0411004462/16/11/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information: 1. Certificate of Analysis (CoA) issued by Custom Authority or Custom Authorized Laboratory on the total net content of lead including lead oxide & lead sulphide in the Lead scraps (Rains/Rails/Rents/ Radio/ Ropes/ Relays/Re-melted Lead Ingots). 2. Percentage of recovery of material other than Lead Scrap and value thereof in terms of INR. 3. Environment clearance certificate, issued by MoEF&CC/CPCB/SPCB on the import of Lead scraps for processing into Lead Ingots/Lead Alloy Ingot etc. Note: CoA shall have Authorization Number and size of lot of imported consignment. The case stands deferred.	

Case No.	324 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	WILSON POWER AND DISTRIBUTION TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004395AM23
RA File Number	04AX04000734 AM23
Licence No and Date	0411004463/16/11/2022
Norms Committee Decision: Case deferred for comments of TE.	

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Case No.	325 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004396AM23
RA File Number	04AX04000720 AM23
Licence No and Date	0411004464/16/11/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information: 1. Certificate of Analysis (CoA) of Customs Authorized Laboratory on the total net content of copper in the copper scraps (Barley/Berry/Birch//Clove/Candy). 2. Percentage of recovery of Aluminium, Lead, Steel & PVC from copper scrap and value thereof in terms of INR. 3. Environment clearance certificate, issued by MoEF&CC/CPCB/SPCB on the import of copper scraps for processing into copper Ingots/Billets/Wire rods/Wires/Flats. Note: CoA shall have Authorization Number and size of lot of imported consignment. The case stands deferred.	

Case No.	326 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004397AM23
RA File Number	04AX04000732 AM23
Licence No and Date	0411004465/16/11/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	327 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	MOTION METRIKS COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004403AM23
RA File Number	03AX04004160 AM23
Licence No and Date	0311019271/16/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	328 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004422AM23
RA File Number	52AX04001690 AM23
Licence No and Date	5211003593/17/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	329 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004423AM23
RA File Number	52AX04001687 AM23

Licence No and Date	5211003595/17/11/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	330 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004424AM23
RA File Number	52AX04001689 AM23
Licence No and Date	5211003583/17/11/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	331 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004425AM23
RA File Number	52AX04001688 AM23
Licence No and Date	5211003596/17/11/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	332 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	TMEIC INDUSTRIAL SYSTEMS INDIA PRIVATE LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004426AM23
RA File Number	07AX04001159 AM23
Licence No and Date	0711005716/17/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	333 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	TMEIC INDUSTRIAL SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004427AM23
RA File Number	07AX04001160 AM23
Licence No and Date	0711005717/17/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	334 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004434AM23
RA File Number	02AX04000466 AM23
Licence No and Date	0211003354/17/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	335 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004419AM23
RA File Number	04AX04000719 AM23
Licence No and Date	0411004474/17/11/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information: 1. Certificate of Analysis (CoA) of Customs Authorized Laboratory on the total net content of copper in the copper scraps (Barley/Berry/Birch//Clove/Candy). 2. Percentage of recovery of Aluminium, Lead, Steel & PVC from copper scrap and value thereof in terms of INR. 3. Environment clearance certificate, issued by MoEF&CC/CPCB/SPCB on the import of copper scraps for processing into copper Ingots/Billets/Wire rods/Wires/Flats. Note: CoA shall have Authorization Number and size of lot of imported consignment. The case stands deferred.	

Case No.	336 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	CHLORIDE METALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004435AM23
RA File Number	02AX04000467 AM23
Licence No and Date	0211003355/17/11/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information: 1. Certificate of Analysis (CoA) issued by Custom Authority or Custom Authorized Laboratory on the total net content of lead including lead oxide & lead sulphide in the Lead scraps (Rains/Rails/Rents/ Radio/ Ropes/ Relays/Re-melted Lead Ingots). 2. Percentage of recovery of material other than Lead Scrap and value thereof in terms of INR.	

3. Environment clearance certificate, issued by MoEF&CC/CPCB/SPCB on the import of Lead scraps for processing into Lead Ingots/Lead Alloy Ingot etc.

Note: CoA shall have Authorization Number and size of lot of imported consignment.

The case stands deferred.

Case No.	337 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	DIVINE TUBES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004439AM23
RA File Number	08AX04001284 AM23
Licence No and Date	0811006467/18/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	338 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	VIDYA WIRES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004466AM23
RA File Number	34AX04000712 AM23
Licence No and Date	3411003020/18/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	339 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	CLASS INDIA COMPANY
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004444AM23
RA File Number	30AX04000345 AM23
Licence No and Date	3011002818/18/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	340 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004453AM23
RA File Number	03AX04002426 AM23
Licence No and Date	0311019348/18/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	341 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004454AM23
RA File Number	04AX04000753 AM23
Licence No and Date	0411004480/18/11/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	342 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004463AM23
RA File Number	02AX04000469 AM23
Licence No and Date	0211003360/18/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	343 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004464AM23
RA File Number	34AX04000726 AM23
Licence No and Date	3411003018/18/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	344 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004465AM23
RA File Number	34AX04000724 AM23

Licence No and Date	3411003019/18/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	345 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	KRYFS POWER COMPONENTS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004473AM23
RA File Number	03AX04004126 AM23
Licence No and Date	0311019365/19/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	346 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004488AM23
RA File Number	03AX04004199 AM23
Licence No and Date	0311019368/20/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	347 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022

and Date	
HQ File Number	HQRNORM APPLY 00004489AM23
RA File Number	03AX04004168 AM23
Licence No and Date	0311019369/20/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	348 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	R T JAIN AND COMPANY
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004501AM23
RA File Number	03AX04004155 AM23
Licence No and Date	0311019386/21/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	349 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	J M INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004514AM23
RA File Number	31AX04000228 AM23
Licence No and Date	3111001823/21/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	350 / NC/2/MEET/Dec/202223/18
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Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004520AM23
RA File Number	04AX04000745 AM23
Licence No and Date	0411004489/22/11/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information: 1. Certificate of Analysis (CoA) issued by Custom Authority or Custom Authorized Laboratory on the total net content of lead including lead oxide & lead sulphide in the Lead scraps (Rains/Rails/Rents/ Radio/ Ropes/ Relays/Re-melted Lead Ingots). 2. Percentage of recovery of material other than Lead Scrap and value thereof in terms of INR. 3. Environment clearance certificate, issued by MoEF&CC/CPCB/SPCB on the import of Lead scraps for processing into Lead Ingots/Lead Alloy Ingot etc. Note: CoA shall have Authorization Number and size of lot of imported consignment. The case stands deferred.	

Case No.	351 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	ALLEIMA INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004541AM23
RA File Number	08AX04001372 AM23
Licence No and Date	0811006522/22/11/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	352 / NC/2/MEET/Dec/202223/18
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Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004546AM23
RA File Number	03AX04004215 AM23
Licence No and Date	0311019449/23/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	353 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	NORDEX INDIA MANUFACTURING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004548AM23
RA File Number	07AX04001250 AM23
Licence No and Date	0711005760/23/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	354 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	NORDEX INDIA MANUFACTURING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004549AM23
RA File Number	07AX04001249 AM23
Licence No and Date	0711005761/23/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	355 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004562AM23
RA File Number	03AX04004176 AM23
Licence No and Date	0311019472/24/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	356 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	EFD INDUCTION PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004569AM23
RA File Number	07AX04001255 AM23
Licence No and Date	0711005766/24/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	357 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	RATNAMANI METALS AND TUBES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004585AM23
RA File Number	08AX04001430 AM23
Licence No and	0811006533/24/11/2022

Date	
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	358 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	RATNAMANI METALS AND TUBES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004586AM23
RA File Number	08AX04001422 AM23
Licence No and Date	0811006534/24/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	359 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	TRASCCON INTERCONNECTION SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004588AM23
RA File Number	07AX04001254 AM23
Licence No and Date	0711005777/24/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	360 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	VALEO INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022

HQ File Number	HQRNORM APPLY 00004606AM23
RA File Number	04AX04000645 AM23
Licence No and Date	0411004516/25/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	361 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	HENGYU CLEANING PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004607AM23
RA File Number	31AX04000243 AM23
Licence No and Date	3111001843/25/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	362 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004608AM23
RA File Number	05AX04002473 AM23
Licence No and Date	0511016023/25/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	363 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred

Party Name	CHLORIDE METALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004609AM23
RA File Number	02AX04000479 AM23
Licence No and Date	0211003387/25/11/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information: 1. Certificate of Analysis (CoA) issued by Custom Authority or Custom Authorized Laboratory on the total net content of lead including lead oxide & lead sulphide in the Lead scraps (Rains/Rails/Rents/ Radio/ Ropes/ Relays/Re-melted Lead Ingots). 2. Percentage of recovery of material other than Lead Scrap and value thereof in terms of INR. 3. Environment clearance certificate, issued by MoEF&CC/CPCB/SPCB on the import of Lead scraps for processing into Lead Ingots/Lead Alloy Ingot etc. Note: CoA shall have Authorization Number and size of lot of imported consignment. The case stands deferred.	

Case No.	364 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	SALZER ELECTRONICS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004616AM23
RA File Number	32AX04000372 AM23
Licence No and Date	3211004004/25/11/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	365 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred

Party Name	MEW ELECTRICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004649AM23
RA File Number	34AX04000781 AM23
Licence No and Date	3411003031/28/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	366 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	CROWN HARDWARE
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004650AM23
RA File Number	06AX04000254 AM23
Licence No and Date	0611001728/28/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	367 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	CYPRESS INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004631AM23
RA File Number	08AX04001326 AM23
Licence No and Date	0811006552/28/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	368 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	TRASCCON INTERCONNECTION SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004637AM23
RA File Number	07AX04001253 AM23
Licence No and Date	0711005802/28/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	369 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004642AM23
RA File Number	04AX04000774 AM23
Licence No and Date	0411004537/28/11/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information: 1. Certificate of Analysis (CoA) of Customs Authorized Laboratory on the total net content of copper in the copper scraps (Barley/Berry/Birch//Clove/Candy). 2. Percentage of recovery of Aluminium, Lead, Steel & PVC from copper scrap and value thereof in terms of INR. 3. Environment clearance certificate, issued by MoEF&CC/CPCB/SPCB on the import of copper scraps for processing into copper Ingots/Billets/Wire rods/Wires/Flats. Note: CoA shall have Authorization Number and size of lot of imported consignment. The case stands deferred.	

Case No.	370 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	KEI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004676AM23
RA File Number	05AX04002492 AM23
Licence No and Date	0511016077/29/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	371 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	MASSILLY INDIA PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004693AM23
RA File Number	07AX04001286 AM23
Licence No and Date	0711005819/29/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	372 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	BHAGYANAGAR COPPER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004704AM23
RA File Number	09AX04000401 AM23
Licence No and Date	0911004055/30/11/2022
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information:

1. Certificate of Analysis (CoA) of Customs Authorized Laboratory on the total net content of copper in the copper scraps (Barley/Berry/Birch//Clove/Candy).
2. Percentage of recovery of Aluminium, Lead, Steel & PVC from copper scrap and value thereof in terms of INR.
3. Environment clearance certificate, issued by MoEF&CC/CPCB/SPCB on the import of copper scraps for processing into copper Ingots/Billets/Wire rods/Wires/Flats.

Note: CoA shall have Authorization Number and size of lot of imported consignment.

The case stands deferred.

Case No.	373 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	MEHTA TUBES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004708AM23
RA File Number	03AX04003734 AM23
Licence No and Date	0311019625/30/11/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	374 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004779AM23
RA File Number	34AX04000727 AM23
Licence No and Date	3411003074/02/12/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	375 / NC/2/MEET/Dec/202223/18
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Dec/ 202223/ 18 and 19/12/2022
HQ File Number	HQRNORM APPLY 00004781AM23
RA File Number	34AX04000725 AM23
Licence No and Date	3411003076/02/12/2022
Norms Committee Decision: Case deferred for comments of TE.	